GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2319 ANSWERED ON:04.08.2015 Duty on Pulses Dhurve Smt. Jyoti

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government proposes to reintroduce custom duty on import of pulses;

(b) if so, the details thereof and its likely impact on the prices; and

(c) the steps taken to make the country self reliant in availability of pulses?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) & (b): No, Madam. There is no such proposal under consideration.

(c) : In order to make the country self-reliant in pulses availability, Government is implementing a number of plan schemes and programmes like the National Food Security Mission-Pulses (NFSM-Pulses), the Rashtriya Krishi Vikas Yojana (RKVY), the Macro Management of Agriculture (MMA) and the Integrated Scheme of Oil seeds, Pulses, Oil Palm & Maize (ISOPOM). In addition, all the major varieties of pulses like chana, arhar, urad, moong, and masoor are also covered under the Minimum Support Price (MSP) Policy.
